

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.308

IA-6349/2022

In

IB-846(ND)/2020

IN THE MATTER OF:

Umesh Yarn Agencies

Vs.

Flora Dyeing House Pvt. Ltd.

.... APPLICANT/PETITIONER

.... RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 16.01.2023

CORAM:

**SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:

For the Applicant

: Adv. Kaushik Dey, Adv. Deepali Saigal

For the Monitoring committee

: Adv. Ms Swaralipi Deb Roy for the Monitoring
Committee

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on 07.02.2023.

Sd/-

(Court Officer)